## GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

## LOK SABHA UNSTARRED QUESTION NO. 2766 TO BE ANSWERED ON 20<sup>TH</sup> MARCH, 2017

### **Implementation of Unified Service Rules for Teachers**

#### 2766. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the State Government of Telangana has submitted a representation regarding implementation of Unified service rules for Teachers in the absence of which the teachers working under Panchayat Raj are facing many problems; and
- (b) if so, the details thereof and the decision taken by the Government in this regard?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) to (b): Ministry of Home Affairs in the Central Government has informed that they have received proposal from the State Government of Telangana to organise the services of teachers and other categories of posts in Zila and Mandal Parishad Schools as local cadres in terms of the Andhra Pradesh Public Employment (Organisation of Local Cadres & Regulation of Direct Recruitment) Order 1975 {APPE (OLC & RDR)} and also to organize the posts of Gazetted Head Masters/Head Mistress Grade II in High Schools of Zila Parishad High Schools and posts of Mandal Education Office, Deputy Inspector of Schools into local cadres and to include them in Third Schedule to the APPE (OLC&RDR) Order, 1975. The proposal is under consideration.

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